

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 717
To BE ANSWERED ON 14.12.2018

ANGANWADI KENDRAS/CENTRES

717. SHRI S.R.VIJAYAKUMAR : SHRI T. RADHAKRISHNAN :
SHRI SUDHEER GUPTA: SHRI S.RAJENDRAN:
SHRI KONAKALLA NARAYANA RAO: SHRI ASHOK SHANKARRAO CHAVAN:
KUNWAR HARIBANSH SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of Anganwadi Kendras functioning in the country along with the number of beneficiaries enrolled therein, State/UT-wise;
- (b) whether the Government is planning to provide packaged nutrients to replace the existing take-home rations and supplementary nutrition as part of its integrated Child Development Scheme (ICDS) and if so, the details thereof;
- (c) whether the Government is implementing a pilot project for conditional cash scheme in lieu of take home rations and hot cooked meals provided at anganwadis, if so, the details thereof and the number of States where such pilot project is being implemented;
- (d) whether the Government has decided the amount to be paid to each beneficiary under the cash for food plan for Anganwadis and if so, the details thereof;
- (e) the steps taken/being taken by the Government to provide better quality of food in anganwadi kendras; and
- (f) whether it is true that there is a difference of opinion among various stakeholders in the implementation of the said scheme and if so, the details thereof;

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMENT AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a): The total number of Anganwadi Kendras functioning in the country along with the number of beneficiaries enrolled therein, State/UT-wise is given at **Annexure-I**.
- (b) to (d): No Madam.
- (e): To ensure better quality of food in Anganwadi centres an Operational Guidelines for Food Safety and Hygiene in ICDS have been issued by the Ministry to all the States/UTs on 24.12.2013, followed by a circular dated 26.09.2014. The guideline dated 24.12.2013 provide for periodical test checking of the food so as to ensure quality.

The Government has introduced a 5-tier monitoring and review mechanism at National, State, District, Block and Anganwadi Levels for which guidelines were issued on 31.3.2011. Under these guidelines, monitoring of quality of supplementary nutrition is one of the roles of the State, District, Block and Anganwadi Level Committees.

The supplementary food provided under ICDS is tested through four quality control laboratories of FNB located at Delhi, Mumbai, Kolkata and Chennai. Further, the States/UTs have also been advised to identify and involve Government Food Analysis Laboratories to get the SNP samples analyzed

- (f): No Madam.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.717 FOR 14-12-2018
Anganwadi Centres Sanctioned and Operational under Anganwadi Services Scheme Quarter Ending June 2018 (as on 16-11-2018)

| Sl. No | State/Uts | No. of Anganwadi Centres | | Beneficiaries of Supplementary Nutrition | | | | | Beneficiaries of Pre-school Education | | |
|--------|-------------------|---|----------------|--|------------------------|-------------------------------------|-------------------------------------|---|---------------------------------------|---------------------|---------------------|
| | | Sanctioned | Operational | Children (6 months - 3 years) | Children (3 - 6 years) | Total Children (6 months - 6 years) | Pregnant & lactating Mothers (P&LM) | Total Beneficiaries (Children 6 mo-6 years plus P&LM) | Boys (3 - 6 years) | Girls (3 - 6 years) | Total (3 - 6 years) |
| 1 | Andhra Pradesh | 55607 | 55606 | 1498794 | 854861 | 2353655 | 608489 | 2962144 | 425547 | 430765 | 856312 |
| 2 | Telangana | 35700 | 35634 | 892662 | 473713 | 1366375 | 347558 | 1713933 | 314551 | 319759 | 634310 |
| 3 | Arunachal Pradesh | 6225 | 6225 | 92437 | 96623 | 189060 | 24517 | 213577 | 48662 | 47961 | 96623 |
| 4 | Assam | 62153 | 62153 | 1673917 | 1888756 | 3562673 | 683549 | 4246222 | 953976 | 934780 | 1888756 |
| 5 | Bihar | 115009 | 91677 | 2480438 | 2460202 | 4940640 | 1163378 | 6104018 | 1322649 | 1359236 | 2681885 |
| 6 | Chhattisgarh | 52474 | 50596 | 977075 | 747782 | 1724857 | 401130 | 2125987 | 383582 | 389108 | 772690 |
| 7 | Goa | 1262 | 1258 | 36940 | 19690 | 56630 | 15050 | 71680 | 9765 | 9925 | 19690 |
| 8 | Gujarat | 53029 | 53029 | 1697190 | 1407503 | 3104693 | 744902 | 3849595 | 731345 | 711848 | 1443193 |
| 9 | Haryana | 25962 | 25962 | 590561 | 286163 | 876724 | 262724 | 1139448 | 143252 | 142911 | 286163 |
| 10 | Himachal Pradesh | 18925 | 18925 | 246279 | 157196 | 403475 | 97103 | 500578 | 51485 | 51587 | 103072 |
| 11 | Jammu & Kashmir | 31938 | 29599 | 321937 | 409739 | 731676 | 133140 | 864816 | 234136 | 204869 | 439005 |
| 12 | Jharkhand | 38432 | 38432 | 1706563 | 927553 | 2634116 | 758842 | 3392958 | 579557 | 654976 | 1234533 |
| 13 | Karnataka | 65911 | 65911 | 2347804 | 1688891 | 4036695 | 1055470 | 5092165 | 756722 | 761405 | 1518127 |
| 14 | Kerala | 33318 | 33244 | 361619 | 386035 | 747654 | 259178 | 1006832 | 193994 | 192041 | 386035 |
| 15 | Madhya Pradesh | 97135 | 97132 | 3369992 | 3237804 | 6607796 | 1443235 | 8051031 | 1844474 | 1851942 | 3696416 |
| 16 | Maharashtra | 110486 | 109779 | 2660163 | 2495705 | 5155868 | 990951 | 6146819 | 1217612 | 1233191 | 2450803 |
| 17 | Manipur | 11510 | 11510 | 163401 | 177583 | 340984 | 67208 | 408192 | 89622 | 87961 | 177583 |
| 18 | Meghalaya | 5896 | 5896 | 222832 | 256116 | 478948 | 79600 | 558548 | 103636 | 103444 | 207080 |
| 19 | Mizoram | 2244 | 2244 | 72283 | 82939 | 155222 | 28150 | 183372 | 27851 | 28483 | 56334 |
| 20 | Nagaland | 3980 | 3980 | 142188 | 145408 | 287596 | 45662 | 333258 | 73034 | 71226 | 144260 |
| 21 | Odisha | 74154 | 72587 | 1871082 | 2047340 | 3918422 | 725129 | 4643551 | 1044813 | 1002527 | 2047340 |
| 22 | Punjab | 27314 | 26988 | 395846 | 275650 | 671496 | 186289 | 857785 | 140745 | 135223 | 275968 |
| 23 | Rajasthan | 62010 | 61974 | 1638725 | 977381 | 2616106 | 866794 | 3482900 | 477419 | 490282 | 967701 |
| 24 | Sikkim | 1308 | 1308 | 18000 | 12500 | 30500 | 6000 | 36500 | 6285 | 6215 | 12500 |
| 25 | Tamil Nadu | 54439 | 54439 | 1743313 | 650930 | 2394243 | 665067 | 3059310 | 320166 | 312138 | 632304 |
| 26 | Tripura | 10145 | 10145 | 155005 | 189854 | 344859 | 71074 | 415933 | 100527 | 89327 | 189854 |
| 27 | Uttar Pradesh | 190145 | 187997 | 8956689 | 5378063 | 14334752 | 3882027 | 18216779 | 2529879 | 2383416 | 4913295 |
| 28 | Uttarakhand | 20067 | 20067 | 424337 | 155150 | 579487 | 165199 | 744686 | 77836 | 79570 | 157406 |
| 29 | West Bengal | 119481 | 115515 | 3096410 | 2946359 | 6042769 | 1298800 | 7341569 | 1462145 | 1428195 | 2890340 |
| 30 | A & N Islands | 720 | 720 | 7777 | 2791 | 10568 | 2621 | 13189 | 1392 | 1399 | 2791 |
| 31 | Chandigarh | 500 | 450 | 21822 | 25516 | 47338 | 7716 | 55054 | 13185 | 12331 | 25516 |
| 32 | Delhi | 10897 | 10897 | 316581 | 128931 | 445512 | 114089 | 559601 | 63863 | 65619 | 129482 |
| 33 | Dadra & N Haveli | 302 | 302 | 8888 | 10475 | 19363 | 3523 | 22886 | 5185 | 5290 | 10475 |
| 34 | Daman & Diu | 107 | 107 | 2762 | 2388 | 5150 | 1451 | 6601 | 1156 | 1232 | 2388 |
| 35 | Lakshadweep | 107 | 107 | 2607 | 843 | 3450 | 1148 | 4598 | 406 | 437 | 843 |
| 36 | Puducherry | 855 | 855 | 24210 | 2596 | 26806 | 9157 | 35963 | 1309 | 1287 | 2596 |
| | All India | 1399697 (- 253 *) (1400000 earlier Sanctioned) | 1363300 | 40239129 | 31007029 | 71246158 | 17215920 | 88462078 | 15751763 | 15601906 | 31353669 |

* 253 AWCs surrendered by NCT of Delhi accepted in MWCD vide order no. 33/2015-CD-I Dated 16 Nov 2018.